

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1012 of 2019

IN THE MATTER OF:

Abhishek Agarwal & Ors.

...Appellants

Versus

M/s. Manasadevi Bakers Pvt. Ltd.

...Respondent

Present:

For Appellant: Mr. M. Anil Kumar, Advocate

**For Respondent: Mr. Ajay K. Jain, Advocate and Mr. Kishore Soni, FCA
Authorised Representative.**

O R D E R

11.02.2020 It is stated that 'Canara Bank' had filed Affidavit before the Adjudicating Authority. Copy of the Affidavit is not on the record. The same be filed.

Learned counsel for the parties be ready with brief notes of arguments not more than three pages highlighting the points and page numbers to be referred at the time of arguments.

List the Appeal 'For Admission (After Notice)' on **12th March, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice A.B. Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)